

Dr. P. S. Deshmukh: Yes, Sir. There is one producer who did not join the pool so far. But, his case is under consideration at the moment.

Shri Venkataraman: Is it not a fact that in reply to Question No. 46 the hon. Minister stated that the Mysore Fertiliser Co., and the Travancore Fertilisers are the two companies which have not joined the pool? May I know the reason why they have not joined the pool?

Dr. P. S. Deshmukh: Because they were getting a higher price than what they would get if they had come into the pool.

Shri Venkataraman: Is it not a fact that they have applied to the Government to be included in the pool?

Dr. P. S. Deshmukh: Yes, Sir.

Shri Venkataraman: What action do Government propose to take on their application?

Dr. P. S. Deshmukh: As I already said, the matter is under consideration.

Shri M. S. Gurupadaswamy: May I know whether it is a fact that the use of fertilisers has not penetrated much beyond cities and towns?

Mr. Deputy-Speaker: Are they ploughing in the towns? Yes, Mr. T. N. Singh.

Shri M. S. Gurupadaswamy: May I ask another question, Sir?

Mr. Deputy-Speaker: I cannot allow such questions.

Shri T. N. Singh: The hon. Minister said that the price has been reduced to Rs. 335. May I know whether in reducing the price, the Government have taken into consideration the cost of production?

The Minister of Food and Agriculture (Shri Kidwai): The cost of production is only 310 rupees. The pool price last year was Rs. 365. The pool price this year is Rs. 335.

Shri T. N. Singh: When this concern is not intended for making any profit, may I know why the price was fixed at the high level of Rs. 345?

Shri Kidwai: I never said Rs. 345. As I said, the factory had to carry over a certain stock the cost of production of which was higher than the cost of production today, because we are now in full production. Therefore, we

had to take that cost also into consideration in fixing the pool price at Rs. 335.

Shri Punnoose: Can the hon. Minister indicate how far this reduction in the off-take of fertilisers affects our targets in the Five Year Plan in agriculture?

Mr. Deputy-Speaker: We are going away from one thing to another.

Shri Matthen: Has the Sindri factory got a selling organisation like the Cement Marketing Board, on a commercial basis?

Dr. P. S. Deshmukh: No.

ALL-INDIA TRIPARTITE CONFERENCE ON TEA

*372. **Shri Vittal Rao:** (a) Will the Minister of Labour be pleased to state what were the agreed recommendations of the Fourth All India Tripartite Conference on Tea held recently in Calcutta?

(b) What steps do Government propose to take to implement the recommendations of the representatives of the workers and employers and when?

The Deputy-Minister of Labour (Shri Abid Ali): (a) At the time of the Industrial Committee on Plantations held at Calcutta on the 20th December 1952, a resolution was adopted by the representatives of the employers and workers. Its copy is laid on the Table of the House. [See Appendix III, annexure No. 26.]

(b) The Government of India have already announced in a Press Note issued on 6th February 1953 their decisions on the proposals contained in the resolution.

Mr. Deputy-Speaker: This is coming up again and again. Next question.

JET AIRCRAFT

*375. **Shri T. S. A. Chettiar:** Will the Minister of Communications be pleased to state:

(a) how many International Airways using jet aircraft touch India;

(b) whether it is a fact that the jet aircrafts require longer runways;

(c) whether there is any proposal to introduce jet aircraft for inland service; and

(d) if so, whether there is any proposal to lengthen the runways and make other necessary alterations?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Among the international airlines